

FORM G

INVITATION FOR EXPRESSION OF INTEREST

For M/s. Chemstar Organics (India) Limited (Under CIRP) engaged in the business of manufacturing and exporting all grades of chemicals and chemical fertilizers. As per the records available on the MCA portal, the registered office of the Company is situated at PNB House, Phirozsha Mehta Road, Fort, Mumbai – 400001, Maharashtra, India.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s.Chemstar Organics (India) Limited PAN: AAACC9210F CIN:- U25200MH1985PLC060434
2.	Address of the registered office(as per MCA records)	PNB House, Phirozsha Mehta Road, Fort, 400001, Mumbai, Maharashtra, India
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	1. PNB House, PM Road , Fort, Mumbai (Regd. Office) 2. Factory premises at 108, GIDC Estate ,Nandesari, Vadodara (Gujarat).
5.	Installed capacity of main products/ services	Not available
6.	Quantity and value of main products/ services sold in last financial year	Rs.2664.90 thousand (as per Audited Financial Statements as on 31st March, 2024)
7.	Number of employees/ workmen	Information not available with IRP. But as observed only two three persons are on company roll, others are taken for job work through contractors.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request be sent to : cirpchemstar@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: cirpchemstar@gmail.com
10.	Last date for receipt of expression of interest	Saturday, April 04, 2026
11.	Date of issue of provisional list of prospective resolution applicants	Tuesday, April 14, 2026
12.	Last date for submission of objections to provisional list	Sunday, April 19, 2026

SL.	RELEVANT PARTICULARS	
13.	Date of issue of final list of prospective resolution applicants	Wednesday, April 29, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Monday, May 04, 2026
15.	Last date for submission of resolution plans	Wednesday, June 03, 2026
16.	Process email id to submit Expression of Interest	cirpchemstar@gmail.com

Date: 19th March, 2026

Place: Mumbai

For Chemstar Organics (India) Limited

**INDRAJIT
MUKHERJEE**

Digitally signed by INDRAJIT MUKHERJEE
DN: C=IN, O=PERSONAL, T=8594,
Phone=+92255120276909b0a21576f272c97b0dc85a97c99,
bde6601a0f9493da652, PostalCode=410210, S=Maharashtra,
SERIALNUMBER=fe2fa700243746bcb3dd391012486cc2d04
42a0a7998e4aa35a7871008b5123, CN=INDRAJIT
MUKHERJEE
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Foxit PDF Editor Version: 11.2.2

Indrajit Mukherjee

Interim Resolution Professional

Reg. No: IBBI/IPA-001/IP-P01533/2018-2019/12450

Registered Address of the Resolution Professional: Flat No.1101, Building 2, KAI,
Kesar Exotica CHSL, Sector -10, Kharghar, Dt. Raigad--410210, Maharashtra (India).

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FINANCIAL EXPRESS GUJARAT

FRIDAY 20, MARCH, 2026

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FORM G INVITATION FOR EXPRESSION OF INTEREST	
For M/s. Chemstar Organics (India) Limited (Under CIRP) engaged in the business of manufacturing and exporting all grades of chemicals and chemical fertilizers. As per the records available on the MCA portal, the registered office of the Company is situated at PNB House, Phirozsha Mehta Road, Fort, Mumbai - 400001, Maharashtra, India. (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
SL	RELEVANT PARTICULARS
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Chemstar Organics (India) Limited PAN: AAACC9210F CIN: U25200MH1985PLC060434
2. Address of the registered office	PNB House, Phirozsha Mehta Road, Fort, 400001, Mumbai, Maharashtra, India
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	1. PNB House, PM Road, Fort, Mumbai (Regd. Office) 2. Factory premises at 108, GIDC Estate, Nandesari, Vadodra (Gujarat).
5. Installed capacity of main products/ services	Not available
6. Quantity and value of main products/ services sold in last financial year	Rs.2664.90 thousand (as per Audited Financial Statements as on 31st March, 2024)
7. Number of employees/ workmen	Information not available with RP. But as observed only two three persons are on company roll, others are taken for job work through contractors.
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15. Last date for submission of resolution plans	Wednesday, June 03, 2026
16. Process email id to submit Expression of Interest	cirpchemstar@gmail.com
Place: Mumbai Date: 19th March, 2026 For Chemstar Organics (India) Limited Indrajit Mukherjee, Interim Resolution Professional Reg. No: IB/PA-001/P-01533/2018-2019/12450 Registered Address of the Resolution Professional: Flat No.1101, Building 2, KAL Kesar Exotica CHSL, Sector -10, Kharghar, Dt. Raigad-410210, Maharashtra (India)	

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FORM G	
INVITATION FOR EXPRESSION OF INTEREST	
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SL	RELEVANT PARTICULARS
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Chemstar Organics (India) Limited PAN: AAACCS210F CIN: U25200MH1985PLC080434
2. Address of the registered office	PNB House, Phirozsha Mehta Road, Fort, 400001, Mumbai, Maharashtra, India
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	1. PNB House, PM Road, Fort, Mumbai (Regd. Office) 2. Factory premises at 108, GIDC Estate, Nandesari, Vadodra (Gujarat).
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16. Process email id to submit Expression of Interest	cipcchemstar@gmail.com
Place: Mumbai For Chemstar Organics (India) Limited Date: 19th March, 2026 Indrajit Mukherjee, Interim Resolution Professional Reg. No: IBB/IRPA-001/IRP-P01533/2018-2019/12450 Registered Address of the Resolution Professional: Flat No. 1101, Building 2, KA, Kesar Exotics CHSL, Sector -10, Kharghar, DL Raigad-410210, Maharashtra (India)	

ફાયનાન્સિયલ એકસપ્રેસ

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Ahmedabad Financial Express (Gujarati)



અમદાવાદ, શુક્રવાર, તા. ૨૭ માર્ચ, ૨૦૨૬

ફાઇનાન્સિયલ એક્સપ્રેસ

૨૦.૦૩.૨૦૨૬ ના રોજ જરી કરાયેલ ફોર્મ જુમાં સુધારો

કેમસ્ટાર ઓર્ગેનિકલ્સ(આઈ) લીમીટેડ (સીઆઈઆરપી હેઠળ)

રજી. ઓફીસ : પીએનબી હાઉસ, ફિલોઝોફ મેહતા રોડ,

ફોર્ટ, મુંબઈ ૪૦૦૦૦૧ ભારત (CIN – U25200MH1985PLC060434)

આથી સીઆઈઆરપી હેઠળ કોર્પોરેટ દેવનાદારના ઇન્ટીમ રીજોલ્યુશન પ્રોફેશનલ દ્વારા કેમસ્ટાર ઓર્ગેનિકલ્સ (આઈ) લીમીટેડ માટે જરી કરાયેલ ફોર્મ જુના અનુસંધાનમાં જાહેર વળતાને નોટીસ આપવામાં આવે છે. આ અખબારમાં ૨૦ માર્ચ, ૨૦૨૬ ના રોજ જરી કરાયેલ નાં સર્વંધમાં નીચેના ફેરફારો/માહિતી જોવાના રહેશે.

નોંધ લેવી કે પ્રસિદ્ધ કરાયેલ ફોર્મ જુ, ક્રમ નં. ૪ માં ફેરફારી સરનામું સર્વે/ બ્લોક નં. ૨૭૬, મોજે ઉમરાવા, તાલુકો-પાદરા, વડોદરા (ગુજરાત) વાંસવાનું રહેશે અને જુઆઈડીસી એરેટ, નંદેસરી, વડોદરા (ગુજરાત) નહીં.

તારીખ અને સ્થળ: ૨૬.૦૩.૨૦૨૬ મુંબઈ

ઈન્ડ્રજીત મુખર્જી

ચાઈબીબીઆઈ રજી. નં.

IBBI/PA-001/IP-P-01533/2018-19/12450

કેમસ્ટાર ઓર્ગેનિકલ્સ (આઈ) લીમીટેડ (સીઆઈઆરપી હેઠળ) ના આઈઆરપી

दि. २०.०३.२०२६ रोजी जारी केलेल्या फॉर्म जी बाबत शुद्धिपत्रक केमस्टार ऑर्गॅनिक्स (इंडिया) लिमिटेड (सीआयआरपी अंतर्गत) नोंदणीकृत कार्यालय: पीएनबी हाऊस, फिरोजशा मेहता रोड, फोर्ट, मुंबई - ४००००१, भारत (सीआयएन - U25200MH1985PLC060434) सीआयआरपी अंतर्गत कॉर्पोरेट कणको असलेल्या केमस्टार ऑर्गॅनिक्स (इंडिया) लिमिटेड साठी, अंतरिम ठराव व्यवसायिकाने वितरित केलेल्या फॉर्म जी च्या संदर्भात, याद्वारे सर्वसामान्य जनतेस सूचित करण्यात येते की, याच वर्तमानपत्रात दिनांक २० मार्च २०२६ रोजी प्रकाशित करण्यात आलेल्या माहितीच्या अनुषंगाने खालील बदल/माहिती विचारात घ्यावी: कृपया नोंद घ्यावी की, प्रकाशित फॉर्म जी मधील कारखाना पत्त्याच्या अनुक्रमांक ४ समोरील मजकूर हा जीआयडीसी इस्टेट, नंदेसारी, बडोदरा (गुजरात) असा न वाचता, सर्वे/ब्लॉक क्र. २७६, मौजे उमराया, तालुका-पादरा, बडोदरा (गुजरात) असा वाचण्यात यावा. दिनांक आणि ठिकाण: २६.०३.२०२६, मुंबई येथे. इंद्रजित मुखर्जी आयबीबीआय नोंदणी क्र.: IBBI/PA-001/IP-P-01533/2018-19/12450 केमस्टार ऑर्गॅनिक्स (इंडिया) लिमिटेड चे आयआरपी (सीआयआरपी अंतर्गत)

CORRIGENDUM TO FORM G ISSUED ON 20.03.2026**Chemstar Organics (I) Limited (Under CIRP)****Regd. Office.: PNB House, Phirojshah Mehta Road, Fort, Mumbai 400001**
India (CIN – U25200MH1985PLC060434)

Notice is hereby given to the public in general in connection with the Form G issued for Chemstar Organics (I) Ltd. by the Interim Resolution Professional of the corporate debtor under CIRP, the following changes / information may be referred in relation to the same issued in this paper on March 20, 2026 :

Please note the address of Factory in the published Form G, Sr. 4 should be read as **Survey /Block No. 276, Mouje Umraya, Taluka – Padra, Vadodara (GJ)** and not GIDC Estate, Nandesari, Vadodara (Gujarat).

Date and Place: 26.03.2026 at Mumbai.

Indrajit Mukherjee

IBBI Regn.No.

IBBI/IPA-001/IP-P-01533/2018-19/12450

IRP Of Chemstar Organics (I) Limited (Under CIRP)

CORRIGENDUM TO FORM G ISSUED ON 20.03.2026

Chemstar Organics (I) Limited (Under CIRP)

Regd. Office.: PNB House, Phirojshah Mehta Road, Fort, Mumbai 400001
India (CIN – U25200MH1985PLC060434)

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Date and Place: 26.03.2026 at Mumbai.

Indrajit Mukherjee

IBBI Regn.No.

IBBI/IPA-001/IP-P-01533/2018-19/12450

IRP Of Chemstar Organics (I) Limited (Under CIRP)